

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL No.124 OF 2003

STATE OF MAHARASHTRA Appellant (s)

VERSUS

KASHIRAO & ORS. Respondent (s)
(with office report)

Date : 13/08/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. Ravindra Keshavrao Adsure Adv.

For Respondent (s)Dr. Kailash Chand, Adv.

UPON being mentioned the Court made the following

O R D E R

At the request of Mr. Ravindra Keshwarrao Adsure, learned counsel for the appellant- State call this matter on 19.8.2003. To be treated as PART-HEARD.

(D.L.Chugh) (Vijay Aggarwal)
Court Master Court Master